

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 18th July, 2017

Time : 10:30 AM

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 212/2017, M.A No. 216/2017, M.A No. 359/2017, M.A No. 363/2017, M.A No. 478/2017, M.A. No. 519/2017 & M.A. No. 652/2017)	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Mr. Rahul Shukla, Advs. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raman Yadav, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan Ms. Disha Vaish, Adv. Mr. M. R. Shamshed, Adv. For UP Forest Department Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. For Braj Foundation Mr. Rajesh Kumar Lawania, Adv. Mr. Sumeer Sodhi & Mr. Aman Nandrajog, Adv. Mr. Mukesh Verma, Adv.
2.	Original Application No. 399/2016	Arham Technochem Vs. Uttarakhand Environment Protection Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-1 Mr. B. V. Niren, Adv. for CGWA Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
FOR ADMISSION			
3.	Original Application No. 421/2017	M/s Alps Industries Ltd. Vs. Uttarakhand Environment Protection & Pollution Control Board	Mr. Abhirup Dasgupta, Adv. for Applicant
4.	Original Application No. 435/2017	M/s Nusrat Tannery Pvt. Ltd. Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant
5.	Original Application No. 436/2017	M/s Selani Mines & Minerals Vs. Rajasthan State Pollution Control Board	Mr. Aruna Gupta, Adv. for Applicant
AFTER NOTICE			
6.	Original Application No. 361/2017	Court on its own Motion Vs. Ministry of Environment and Forests & Climate Change & Ors.	Ms. Sakshi Popli, Adv. for MoEF

FOR COMPLETION OF PLEADINGS			
7.	Original Application No. 280/2017 (M.A. No. 529/2017)	Dwarikadham-Radhika Dham Resident Welfare Trust Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh K. Lawania, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Raman Yadav, Adv. Mr. Pradeep Misra, Adv. Mr. Brijesh Kalappa, Adv.
FOR HEARING			
8.	Execution Application No. 05/2017 (M.A. No. 540/2017, M.A. No. 541/2017, M.A. No. 547/2017, M.A. No. 548/2017, M.A. No. 628/2017 & M.A. No. 839/2017) IN O.A. No. 13/2015	Dr. Amarjit Singh Nalwa & Ors. Vs. The state of NCT Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Tarunvir S. Khehar, Adv. for R-1 to 7 Ms. Puja Kalra, Adv. for South MCD Mr. Munawwar Naseem, Adv. Ms. Mumtaz Ahmed & Mr. Brij Lal, Adv.
9.	Execution Application No. 09/2017 (M.A. No. 282/2017) IN O.A. No. 99/2016	Nayan Agrawal Vs. Ghaziabad Nagar Nigam & Anr.	Dr. Nirmal Chopra, Adv. for Applicant Mr. Raman Yadav, Adv. for GNN Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-2 Mr. Abhishek Yadav, Adv. for R-3 Mr. Sudhir Kulshrestha, Adv. Dr. Indra Pratap Singh, Adv. for R-4
10.	Execution Application No. 09/2016 IN O.A. No. 177/2013	Sushil Raghav Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Raman Yadav, Adv. for R-1 to 3 Mr. Rajesh Raina, Adv. for R-4 Dr. Indra Pratap Singh, Adv. for R-5 Mr. Rohit Ran Sachan, Adv. for NNG Mr. A. K. Prasad, Adv. Mr. Pradeep Mishra, Adv. for UPPCB Ms. Reena Singh, Adv.
11.	Execution Application No. 32/2016 IN O.A. No. 295/2016	Amresh Singh Vs. Union of India & Ors.	Mr. Swarn Kishore Singh & Mr. Ankush Kotwal, Adv. for Applicant Mr. B. V. Niren, Adv. for R-2 Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Puneeth K.G. & Mr. Sunil Fernades, Adv. for R-3, 4, 7 to 11 Mr. Pinaki Mishra, Sr. Adv. with Ms. Bhavana Dahoon, Adv. for NHAI Mr. Rajiv Bansal, Adv. for R-5
12.	Original Application No. 295/2016 (M.A. No. 539/2016)	Amresh Singh Vs. Union of India & Ors.	Mr. Swarn Kishore Singh, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 Ms. Mithu Jain, Adv. for R-3, 4, 7 to 11 Mr. G. M. Kawoosa, Adv. Mr. Prasant Kumar, Adv. for R-5 Ms. Malvika Lal, Adv. for R-6 Mr. Pinaki Misra, Sr. Adv. with Ms. Bhavana Dahoon, Adv. for MV Kivi Law Firm Mr. Rajiv Bansal & Mr. Kush Sharma Adv. for DDA
13.	Original Application No. 283/2016 (M.A. No. 311/2017, M.A. No. 312/2017, M.A. No. 315/2017, M.A. No. 322/2017 & M.A. No. 870/2017)	Varun Sheokand Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1, 2, 4 & 5 Mr. B. V. Niren, Adv. for R-3 Mr. Arjun Nanda, Adv. for R-6 & 12 Mr. Aditya Samaddar & Mr. Shamshad Adv. for R-8 & 17

			<p>Mr. Manish Sharma, Adv. for R-9, 10, 18, 21 & 22</p> <p>Mr. Rajesh Goswami, Adv. for R-13</p> <p>Mr. U. Haider, Adv. for R-14</p> <p>Mr. K. C. Joshi, Adv. for R-15 & 16</p> <p>Mr. Jitender Gupta, Adv. for R-19</p> <p>Ms. Namit Sharma, Adv. for R-20</p> <p>Mr. Yogesh Kumar, Adv. for R-23</p> <p>Mr. Hemant Saini, Adv. for R-25</p> <p>Mr. Udyan Srivastava, Adv. for R-26</p> <p>Mr. Himanshu Gupta, Adv. for R-28</p> <p>Mr. Sumeer Sodhi, Adv.</p> <p>Mr. Urfee Haider, Adv.</p> <p>Mr. A. K. Garg, Adv.</p> <p>Dhir & Dhir Associates for Applicant in M.A. No. 870/2017</p>
14.	<p>Original Application No. 391/2016 (Earlier Application No. 49/2015 (SZ))</p>	<p>M/s A. Purushottam Chitrapur Vs. Union of India & Ors.</p>	<p>Mr. Shankar S. Bhat, Adv. for Applicant</p> <p>Mr. M. C. Mehta, Adv.</p> <p>Mr. Devadatt Kamat, AAG with</p> <p>Mr. Devraj Ashok, Adv. for R-1</p> <p>Mr. Naveen R. Nath, Adv. for R-10</p> <p>Mr. S. R. Rajagopal, Adv. for R-13 to 15</p> <p>Mr. Attin Shankar Rastogi, Adv. for MoEF</p>
15.	<p>Original Application No. 611/2016 (M.A. No. 1164/2016)</p>	<p>Surender Singh Vs. Haryana State Industrial and Infrastructure Development Corporation & Anr.</p>	<p>Mr. Suryadeep Singh, Adv. for Applicant</p> <p>Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for state of Haryana</p> <p>Mr. Pragyan Sharma, Adv.</p>
16.	<p>Original Application No. 660/2016 (M.A. No. 1250/2016)</p>	<p>Umesh Kumar & Ors. Vs. Union of India & Ors.</p>	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant</p> <p>Mr. B. V. Niren, Adv. for CGSC</p> <p>Mr. Tarunvir Singh Khehar, Adv. for R-3 & 6</p> <p>Mr. G. M. Kawoosa, Adv.</p> <p>Mr. Divya Prakash Pande, Adv. for MoEF</p> <p>Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA</p> <p>Mr. Birja Mahopatra, Adv. for BSIIDC</p> <p>Mr. Rajkumar, Adv. for CPCB</p>
17.	<p>Original Application No. 669/2016</p>	<p>Madan Singh Bisth Vs. Union of India & Ors.</p>	<p>Mr. Gaurav K. Bansal, Adv. for Applicant</p> <p>Mr. Krishna Kumar Singh, Adv. for R-1</p> <p>Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand</p> <p>Ms. Priyanka Swami, Adv. for Ghaziabad Nagar Nigam</p> <p>Mr. Rajesh Raina, Adv. for R-3</p>
18.	<p>Original Application No. 324/2015 (M.A. No. 184/2016 & M.A. No. 467/2016)</p>	<p>Jubair & Ors. Vs. State of Uttar Pradesh & Ors.</p>	<p>Mr. Vivek Singh & Mr. Randhir Kumar, Adv. for Applicant</p> <p>Mr. Ankit Verma, Adv. for R-1, 3 & 6</p> <p>Mr. S. P. Singh, Sr. Adv. with Mr. Keshav Kumar Chaudhary, Adv. for R-5</p> <p>Mr. Syed Rehan, Adv. for R-4</p> <p>Mr. Pradeep Misra, Adv. for UP PCB</p> <p>Mr. Vishwendra Verma, Adv. for MoEF</p> <p>Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv.</p>
19.	<p>Original Application No. 85/2016 (M.A. No. 436/2016)</p>	<p>Irfan Aleem Vs. Meem Agro Foods Pvt. Ltd. & Ors.</p>	<p>Mr. Imran Azeem, Adv. for Applicant</p> <p>Mr. S. P. Singh, Sr. Adv. with Mr. Keshav Kumar Chaudhary, Adv. for R-1</p> <p>Mr. Ankit Verma, Adv. for State of UP</p> <p>Mr. Syed Rehan, Adv. for R-3</p> <p>Mr. Pradeep Misra, Adv. for R-4</p>

20.	Original Application No. 391/2015 (M.A. No. 930/2015, M.A. No. 217/2016, M.A. No. 340/2016 & M.A. No. 1215/2016)	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv., Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4 Mr. Ajit Pudussery, Adv. for R-5 Mr. Avijit Bhushan, Adv. for R-6 Ms. Meenakshi Arora, Sr. Adv. for R-7 Mr. Pradeep Misra, Adv. for R-8 Mr. Neelesh Sinha, Adv. Mr. Raj Kumar, Adv. for CPCB
21.	Original Application No. 509/2015	Saloni Ailawadi Vs. Union of India & Ors.	Mr. Sanjeev Ailawadi, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Rahul Pratap, Adv. for R-2 Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-4 to 7 Mr. Rajkumar, Adv. for R-5
22.	Original Application No. 527/2015	Satvinderjeet Singh Sodhi & Ors. Vs. Volkswagen India Private Limited & Ors.	Mr. Virender Ganda, Sr. Adv. with Mr. Vipul Gaud, Advs. for Applicant Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-1 to 5 Mr. B. V. Niren, Adv. for R-8 & 9 Mr. Tarunvir Singh Shehar, Adv. for DPCC Mr. Biraja Mahapatra, Adv. for R-10 Mr. Rajkumar, Adv. for R-6 Mr. Balendu Shekhar, Adv.
23.	Original Application No. 453/2013 (M.A. No.1114/2013 & M.A.No.1115/2013)	Sh. Kalyan Bansingh & Ors. Vs. HIL Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Applicant Mr. Ankur Khandelwal, Adv. for R-1 Mr. Pinaki Mishra, Sr. Adv. alongwith Ms. Vanita Bhargava, Adv. Mr. B. V. Niren, Adv. for R-2 & 5 Mr. Rahul Pratap, Adv. for R-3 Mr. Arvind Verma, Sr. Adv. with Mr. Kumar Anurag Singh, Adv. for R-4 Ms. Anu Tyagi, Adv. for State of Jharkhand Mr. Devraj Ashok, Adv. for State of Karnataka
24.	Original Application No.111/2014 (M.A.No.322/2014)	Envionics Trust Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. S.S. Shamsbery, Adv. for R-4 Mr. Guntur Prabhakar, Adv. for R-5 Mr. Shibashish Misra, Adv. for R-6 Mr. Raj Kumar, Advs. for R-7 Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Advs. for R-8 Mr. A.K. Panda, Sr. Adv and Mr. S. Panda, Advs. for R-9 Mr. B. V. Niren, Adv. for R-10 Mr. C.K. Sucharita, Adv. for R-11 Mr. Kumar Anurag Singh, Adv. for R-12 Mr. Alok Kumar, Adv. for Daman & Dui Mr. Arvind Verma, Sr. Adv. with Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Devraj Ashok, Adv. for State of Karnataka Mr. Shiv Mangal Sharma, AAG
25.	Original Application No.113/2014	Amar Singh Vs. Union of India & O	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. Guntur Prabhakar, Adv. for R-5 Mr. N. Sai Vinod, Adv. for Andhra PPCB Mr. Devraj Ashok, Adv. for Karnataka Mr. B. V. Niren, Adv. for R-9

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